GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

LOK SABHA UNSTARRED QUESTION NO. 453 TO BE ANSWERED ON FRIDAY, FEBRUARY 3, 2017 MAGHA 14, 1938 (SAKA)

Funds Invested by PSUs in Share Market

453. SHRI LAXMAN GILUWA: SHRIMATI RAMA DEVI:

Will the Minister of FINANCE be pleased to state:

- (a) whether a number of Public Sector Undertakings (PSUs) have invested their funds in the share market;
- (b) if so, the details thereof and the reasons for such investment of funds by PSUs in the share market along with the provisions made by the Government in this regard;
- (c) whether the said funds could have been used for the expansion of PSUs instead of share market investment;
- (d) if so, the reasons for not investing the funds for expansion of PSUs; and
- (e) the amount of investment made by PSUs in the share market and the profit/loss made/incurred during the last three years, PSU-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL)

(a) to (e): Based on commercial considerations, Central Public Sector Enterprises (CPSEs) take decision to invest their available funds in the capital market. Year-end details of such investment are reflected in their Annual Reports, which are laid on the table of both the Houses of Parliament.
